

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2003/3663/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri S. K. Poddar  
District & Sessions Judge,  
Morigaon.

Dated Guwahati, the 12<sup>th</sup> October, 2020.

Sub:- **Civil vacation, Casual leave with station leave permission.**

Ref:- Letter No. DJM/6150 dated 09.10.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail entire long vacation from 22.10.2020 till 04.11.2020 along with casual leave on 19.10.2020, 20.10.2020 and 21.10.2020, with station leave permission from the morning of 17.10.2020 till the evening of 04.11.2020. However, you are asked to make your own arrangement with the Civil Judge, Morigaon as regards to use of official vehicle during the period.

Further, the Civil Judge & Asstt. Sessions Judge, Morigaon and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-  
3665  
**JT. REGISTRAR (VIGILANCE)**  
Memo NO.HC.VII-17/2003/3664A, dated 12.10.2020

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29
2. ✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
Pdsr

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-205/2013/3666 /A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri S. K. Poddar,  
District & Sessions Judge,  
Morigaon, Assam.

Dated Guwahati the 12<sup>th</sup> October, 2020.

Sub: **Withdrawal of Station leave permission.**

Ref:- Your letter No.DJM/6151, dtd 09.10.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for withdrawal of station leave permission on 10.10.2020 & 11.10.2020, has been granted.

Yours faithfully,

*sdt-*

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-205/2013/3667 /A, dated 12.10.2020

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

*(Signature)*  
**JT. REGISTRAR (VIGILANCE)**  
*(Signature)*